

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:579  
ANSWERED ON:11.11.2010  
RAILWAY PROJECTS IN TAMIL NADU  
Jeyadural Shri S. R.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of pending and ongoing railway projects in Tamil Nadu;
- (b) the details of railway projects sanctioned by the Railways during each of the last three years;
- (c) the amount sanctioned for each of these projects and the details of the work done on these projects during the above period;
- (d) whether the Railways are aware that even after more than decade, several such railway projects in some States could not be completed till date;
- (e) if so, the details and reasons therefor; and
- (f) the steps taken by the Railways to complete the pending railway projects within the stipulated time-frame?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS( SHRI K. H. MUNIYAPPA )

(a) to (f): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 579 BY SHRI S.R. JEYADURAI TO BE ANSWERED IN LOK SABHA ON 11.11.2010 REGARDING RAILWAY PROJECTS IN TAMIL NADU.

(a): Details of pending and ongoing railway projects falling fully/partly in the State of Tamil Nadu is given in Annexure-I.

(b) & (c): A statement giving details of the projects sanctioned during last three years alongwith their sanctioned cost is annexed as Annexure-II. All these projects are in different stages of execution and are progressing as per availability of resources.

(d) to (f): Railways have huge throw-forward of ongoing projects with limited availability of resources. The projects are progressed as per availability of resources. To expedite completion of projects, a number of initiatives have been taken to generate additional resources through non-budgetary measures like Public-Private Partnership, funding by State Governments and other beneficiaries. Besides, Railways have introduced Railway Infrastructure Investment Initiative (R3i) Policy for attracting private sector participation in rail connectivity projects. To reduce delay on account of land availability, security issues, forestry clearances etc meetings with State Government/Central Government Officials are held from time to time. Contract conditions have been modified to bring efficiency in contract management, and field units have been further empowered.